

**CASE DETAILS**
**PRIMARY DETAILS**

Main Number	WP 14736/2022	SR Number	WPSR 16327/2022
Petitioner	Mohammed Sami Ullah Qureshi	Respondent	The Government of Telangana
Petitioner Advocate	MOHD ABDUL QAVI ABBASI	Respondent Advocate	GP FOR GENERAL ADMINISTRATION TG
Case Category	NON-SERVICE	District	HYDERABAD
Filing Date	21/03/2022	Registration Date	22/03/2022
Listing Date	23/03/2022	Case Status	<b>DISPOSED</b> <a href="#">Click here to see the Order</a>
Disposal Date	23-03-2022	Diposal Type	WITHDRAWN
Purpose	ADMISSION (CENTRAL GOVT.)	Scrutiny Officer name	MMN
Hon'ble Judges	THE HONOURABLE SMT JUSTICE P.MADHAVI DEVI		

**ORDERS**

Order on	Judge Name	Date of Orders	Order Type	Order Details
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**THE HON'BLE SMT. JUSTICE P.MADHAVI DEVI**

**W.P. No.14736 of 2022**

**ORDER:**

This writ petition has been filed seeking a writ of mandamus declaring the action of the respondents No.5 and 6 in making, releasing and telecasting certain objectionable scenes in the film "The Kashmir Movie i.e. The Kashmir Files" showing mass murders of Kashmiri Pandits by Muslims and exodus of some Kashmiri Pandits during the Kashmir Insurgency causing hurt to the religious sentiments of several Muslims around the world as illegal and arbitrary.

2. The learned Government Pleader for General Administration Department takes notice on behalf of the respondent No.1. The learned counsel Sri T.Srujan Kumar Reddy appears for the respondents No.3 and 4.

3. After hearing the matter at length, the learned counsel for the petitioner seeks permission from this Court to withdraw the writ petition to pursue alternative remedy.

Accordingly, permission is accorded and this writ petition is dismissed as withdrawn with liberty to pursue alternative remedy. No order as to costs.

Miscellaneous applications, if any pending, shall stand closed.

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**JUSTICE P.MADHAVI DEVI**

**Date: 23.03.2022**  
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